

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) A background paper on Wages, Incomes and Prices Policy for the Fifth Industrial Relations Conference held in New Delhi on 13-14 February 1978, which seems to have been prepared in the context of the terms of reference of the Study Group set up under the Chairmanship of Shri S. Bhoothalingam, suggests that D.A. might be abolished to coincide with economic policies to stabilize prices of bulk commodities which constitute the cost of living index. It has also been suggested that as an adjunct, if wage revision is at all necessary, the neutralisation percentages to meet the price rise must be decided by Government. While suggesting abolition of the present bonus scheme, the paper wants an incentive payments scheme to be introduced wherever feasible.

(b) Government have taken note of the contents of the Paper.

(c) The Paper, after giving the backdrop against which a rational wages, incomes and prices policy needs to be formulated, contains suggestions regarding minimum wages, machinery for wage revision, wage differentials, inflation and the erosion of real income, the DA system, bonus, income inequalities and an expenditure policy.

Mini Steel Plants closed

2153. DR. BAPU KALDATY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a number of Mini-Steel Plants are either closed down or on way to be closed down in the country; and

(b) if so, their number and the places where they are located at present?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b). As on 1st January 1978, out of a total number of 124 mini steel plants commissioned, 94 units were operating, as against 85 in October, 1977 and 87 in November 1977. The number of units closed as on 1st January 1978 was 30 as against 43 in November 1977. The State-wise distribution of these 30 closed units is as under:—

| | |
|--------------------------|----|
| Haryana | 2 |
| Rajasthan | 1 |
| Uttar Pradesh | 4 |
| Bihar | 1 |
| Madhya Pradesh | 3 |
| Gujarat | 1 |
| Maharashtra | 10 |
| West Bengal | 8 |
| TOTAL | 30 |

दिल्ली में अस्पतालों का कार्यकरण

2155. श्री रामदास सिंह : क्या स्वास्थ्य और परिवार कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में अस्पताल इन दिनों मन्तोषजनक ढंग से काम नहीं कर रहे हैं और रोगियों को एकसरे और अन्य परीक्षणों के लिए अन्यत्र जाने को कहा जात है;

(ख) क्या निर्धन व्यक्तियों को इस कारण स्वयं व्यय वहन करने के अतिरिक्त भारी कठिनाई का सामना करना पड़ता है; और

(ग) ऐसी परिपटी को समाप्त करने के लिए मन्त्रालय का क्या कार्यवाही करने का विचार है और यदि नहीं, तो उसका औचित्य क्या है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) :
(क) से (ग). जी नहीं। सरकार को ऐसी कोई शिकायतें नहीं मिली हैं। इस मामले में और आगे पूछताछ की जाएगी।

Allotment of Plot to E. P. E. Organisation for Construction of Office

2156. SHRI MANOHAR LAL: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the plot allotted to the E.P.F. Organisation near Cornaught Place was cancelled which caused a loss of Rs. 3.5 lakhs to this Social Security Department of the poor workers;

(b) whether allotment of the plot was cancelled with the intention to allot the same to the Delhi Pradesh Congress Committee and he had assured in the last session of the Parliament to inquire whether the allotment was cancelled to allot it to somebody else; and

(c) what is the progress in the matter and how much time Government will take to allot the same plot or another plot to the Employees Provident Funds Organisations?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) E.P.F. authorities have reported that as a result of the cancellation of the plot allotted to the E.P.F. Organisation at Barakhamba Lane, the Organisation has lost about Rs. 4,06,000.00 as interest and other charges such as ground rent, expenditure on preparation of building plans by the Architects and cost of demolition of old Bangalows on the plot.

(b) The allotment made to the Employees Provident Fund Organisation in Barakhamba Road area was

cancelled as, according to the recommendations of the New Delhi Re-development Advisory Committee, the area was to be developed in an integrated manner. It was decided to allot the entire area to the New Delhi Municipal Committee for development. It was not intended to be allotted to the Delhi Pradesh Congress Committee.

(c) Allotment of a suitable plot is being pursued with the Ministry of Works and Housing.

राजस्थान में रेफरल अस्पताल खोलना

2157. श्री हीरा भाई : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार की योजना के अनुसार राजस्थान को राज्य में रेफरल अस्पताल खोलने का कोटा दिया गया है;

(ख) यदि हाँ, तो वहाँ कितने रेफरल अस्पताल खोले जाएंगे और उक्त अस्पताल कितन-कितने जिलों और स्थानों पर खोले जाएंगे ;

(ग) क्या जिन क्षेत्रों में रेफरल अस्पताल खोले जाएंगे उन क्षेत्रों के लोगों से योगदान के रूप में धनराशि लेने की शर्त रखी गई है, और यदि हाँ तो कितनी राशि लेने की शर्त रखी गई है; और

(घ) क्या पिछड़े क्षेत्र में उपर्युक्त अस्पताल नहीं खोले जाएंगे क्योंकि वहाँ के निवासी उक्त शर्त पूरी करने में असमर्थ हैं और यदि हाँ, तो इसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) :
(क) और (ख). यहाँ ऐसी कोई योजना नहीं है जिसके अन्तर्गत राज्यों में खोले जाने वाले रेफरल अस्पतालों का कोटा नियत किया गया हो।